

**Information about Commercial Cases in various Commercial Courts constituted under Section 3,4 and 5 of the Commercial Courts Act, 2015 for the month of July, 2019**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge Level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	-	00	-	-	-
No. of appeals filed	-	00	-	-	-
No. of cases pending	-	<p><b><u>a) COMMERCIAL COURT, EAST AT GANGTOK:-</u></b></p> <p align="center"><b><u>03 (three)</u></b></p> <p>1. Arbitration No.05/2017 (Sikkim Power Development Corporation Ltd. &amp; Anr. Vs. Amalgamated Transport (India) Ltd.</p> <p>2. IPR No. 01/2018 (M/s United Spirit Limited. Vs. M/s Mount Distilleries Ltd.)</p> <p>3. Arbitration No. 04/2019 (Roads and Bridges Department Vs. M/s KMC Brahmaputra Infrastructure Ltd.)</p> <p><b><u>b) COMMERCIAL COURT, WEST AT GYALSHING.</u></b></p> <p align="center">- NIL</p> <p><b><u>c) COMMERCIAL COURT, NORTH AT MANGAN.</u></b></p> <p align="center">- NIL</p> <p><b><u>d) COMMERCIAL COURT, SOUTH AT NAMCHI.</u></b></p> <p align="center">- NIL</p>	-	-	-
No. of cases disposed of	-	00	-	-	-

IN THE COURT OF THE DISTRICT JUDGE, SOUTH SIKKIM AT  
NAMCHI

**FOR THE MONTH OF JULY, 2019**

Sl. No.	Pending at the beginning of the month	Instituted during the month	Disposed	Pending
	NIL	NIL	NIL	NIL



**Jivan Kumar Kharka**  
District & Sessions Judge  
South Sikkim at Namchi

MONTHLY STATEMENT OF COMMERCIAL COURT'S CASES, WEST SIKKIM AT GYALSHING, FOR THE MONTH OF JULY, 2019.


Cases pending at the beginning of the month	Cases filed during the month	Cases disposed of during the month	Cases transferred during the month	No. of working days during the month	Pending at the end of the month
00	00	00	00	00	00



**(K. C. Barphungpa)**  
**Judge,**  
**Commercial Courts**  
**West Sikkim at Gyalshing.**

LIST OF DISPOSED OF CASES BEFORE THE COMMERCIAL COURTS, WEST SIKKIM, AT GYALSHING, AT THE END OF JULY, 2019.

SL. No.	Case Number	Name of the parties	Disposed as.
	Nil	--	--

  
**(K. C. Barphungpa)**  
**Judge,**  
**Commercial Courts**  
**West Sikkim at Gyalshing.**

LIST OF PENDING CASES BEFORE THE COMMERCIAL COURTS, WEST SIKKIM, AT GYALSHING, AT THE END OF JULY, 2019.

SL. NO	CASE NO. & NAME OF THE PARTIES	DATE OF INSTITUTION	TYPE OF CASES	PRESENT STATUS/STAGE	BRIEF NOTES
	Nil	--	--	--	--

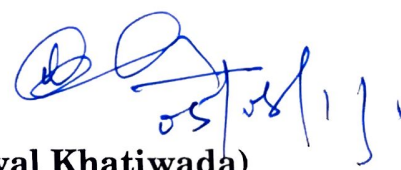
  
(K. C. Barphungpa)  
Judge,  
Commercial Courts  
West Sikkim at Gyalshing.

**STATISTICAL DATA PERTAINING TO COMMERCIAL CASES IN COMMERCIAL COURT, EAST SIKKIM AT GANGTOK FOR THE MONTH OF JULY, 2019.**

<b>Pendency of cases as on 30.06.2019</b>	<b>Institution of cases during the month of July, 2019</b>	<b>Disposal of cases during the month of July, 2019</b>	<b>Pendency of cases as on 31.07.2019</b>
03	00	00	03

**Details of pending Commercial Court cases as on 31.07.2019:-**

<b>Sl. No.</b>	<b>Date of Institution</b>	<b>Case Number</b>	<b>Cause Title</b>	<b>Case status</b>
1	28.12.2017	Arbitration Case No. 0000005/2017	Sikkim Power Development Corporation Ltd & another Vs. Amalgamated Transpower (India) Ltd.	Hearing.
2	05.07.2018	I.P.R. Suit No. 0000001/2018	M/s. United Spirits Limited Vs. M/s. Mount Distilleries Ltd.	Admission and rejection of documents/hearing on issues/further orders.
3	19.06.2019	Arbitration Case No. 0000004/2019	Roads and Bridges Department Vs. M/s. KMC Brahmaputra Infrastructure Ltd.	Hearing.



**(Prajwal Khatiwada)  
Judge,  
Commercial Court,  
East Sikkim at Gangtok**


**STATEMENT OF COMMERCIAL SUITS IN THE COMMERCIAL COURT, NORTH SIKKIM AT MANGAN FOR THE MONTH OF JULY,2019**

Description of Cases	pending at the beginning of the month	Institution during the month	Total	No. of cases disposed of during the month			Pending in hand	Pending more than 2 years	Pending more than 4 months	Date of oldest case		Remarks
				Contested	Uncontested	Transferred						
COMMERCIAL SUITS	0	0	0	0	0	0	0	0				
<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>				

Prepared by:



Peshkar

  
 (S.P. Bhutia)  
 Judge, Commercial Court  
 North Sikkim at Mangan

**Information about Commercial Cases in various Commercial Courts constituted under Section 3,4 and 5 of the Commercial Courts Act, 2015 for the month of June, 2019**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge Level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	-	00	-	-	-
No. of appeals filed	-	00	-	-	-
No. of cases pending	-	02  <u>COMMERCIAL COURT, EAST AT GANGTOK:</u>  <i>1. Arbitration No.05 (Sikkim Power Development Corporation Ltd. &amp; Anr. Vs. Amalgamated Transport (India) Ltd.</i>  <i>2. IPR No. 01/18 (M/s United Spirit Limited. Vs. M/s Mount Distilleries Ltd.</i>	-	-	-
No. of cases disposed of	-	00	-	-	-



**Information about Commercial Cases in various Commercial Courts constituted under Section 3,4 and 5 of the Commercial Courts Act, 2015 for the month of June, 2019**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge Level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	-	00	-	-	-
No. of appeals filed	-	00	-	-	-
No. of cases pending	-	02  <u>COMMERCIAL COURT, EAST AT GANGTOK:</u>  <i>1. Arbitration No.05 (Sikkim Power Development Corporation Ltd. &amp; Anr. Vs. Amalgamated Transport (India) Ltd.</i>  <i>2. IPR No. 01/18 (M/s United Spirit Limited. Vs. M/s Mount Distilleries Ltd.</i>	-	-	-
No. of cases disposed of	-	00	-	-	-

**Information about Commercial Cases in various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015 for the month of May, 2019.**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge Level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	--	00	--	--	--
No. of appeals filed	--	00	--	--	--
No. of cases pending	--	<b>02</b>  1. Arbitration No. 05 (Sikkim Power Development Corporation Ltd. & Anr. vs. Amalgamated Transport (India) Ltd.  2. IPR No. 01/18 (M/s. United Spirit Limited. vs. M/s. Mount Distilleries Ltd.	--	--	--
No. of cases disposed of	--	00	--	--	--

**Information about Commercial Cases in various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015 for the month of May, 2019.**


	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge Level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	--	00	--	--	--
No. of appeals filed	--	00	--	--	--
No. of cases pending	--	02  1. Arbitration No. 05 (Sikkim Power Development Corporation Ltd. & Anr. vs. Amalgamated Transport (India) Ltd.  2. IPR No. 01/18 (M/s. United Spirit Limited. vs. M/s. Mount Distilleries Ltd.	--	--	--
No. of cases disposed of	--	00	--	--	--

**STATISTICAL DATA PERTAINING TO COMMERCIAL CASES IN COMMERCIAL COURTS, EAST SIKKIM AT GANGTOK FOR THE MONTH OF MAY, 2019.**

<b>Pendency of cases as on 30.04.2019</b>	<b>Institution of cases during the month of May, 2019</b>	<b>Disposal of cases during the month of May, 2019</b>	<b>Pendency of cases as on 31.05.2019</b>
02	00	00	02


**Details of pending Commercial Court cases as on 31.05.2019:-**

<b>Sl. No.</b>	<b>Date of Institution</b>	<b>Case Number</b>	<b>Cause Title</b>	<b>Case status</b>
1	28.12.2017	Arbitration Case No. 0000005/2017	Sikkim Power Development Corporation Ltd & another Vs. Amalgamated Transpower (India) Ltd.	Hearing.
2	05.07.2018	I.P.R. Suit No. 0000001/2018	M/s. United Spirits Limited Vs. M/s. Mount Distilleries Ltd.	Filing of documents by the Plaintiff.

  
(Prajwal Khatiwada)  
**Judge,**  
**Commercial Court,**  
**East Sikkim at Gangtok**  
**Judge**  
**Commercial Court**  
**East Sikkim at Gangtok**


MONTHLY STATEMENT OF COMMERCIAL COURT'S CASES, WEST SIKKIM AT GYALSHING, FOR THE MONTH OF MAY, 2019.

Cases pending at the beginning of the month	Cases filed during the month	Cases disposed of during the month	Cases transferred during the month	No. of working days during the month	Pending at the end of the month
00	00	00	00	00	00

  
**(K. C. Barphungpa)**  
**Judge,**  
**Commercial Courts**  
**West Sikkim at Gyalshing.**

LIST OF DISPOSED OF CASES BEFORE THE COMMERCIAL COURTS, WEST SIKKIM, AT GYALSHING, AT THE END OF MAY, 2019.

SL. No.	Case Number	Name of the parties	Disposed as.
	Nil	--	--


  
**(K. C. Barphungpa)**  
**Judge,**  
**Commercial Courts**  
**West Sikkim at Gyalshing.**

STATEMENT OF COMMERCIAL SUITS IN THE COMMERCIAL COURT, NORTH SIKKIM AT MANGAN FOR THE MONTH OF MAY, 2019

Description of Cases	pending at the beginning of the month	Institution during the month	Total	No. of cases disposed of during the month			Pending in hand	Pending more than 2 years	Pending more than 4 months	Date of oldest case	Remarks
				Contested	Uncontested	Transferred					
COMMERCIAL SUITS	0	0	0	0	0	0	0	0			
Total	0	0	0	0	0	0	0	0			

Prepared by:

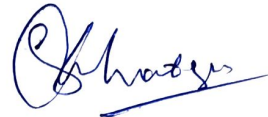
Peshkar

  
 (S.P. Bhutia)  
 Judge, Commercial Court  
 North Sikkim at Mangan

IN THE COURT OF THE DISTRICT JUDGE, SOUTH SIKKIM AT  
NAMCHI

**FOR THE MONTH OF MAY, 2019**

Sl. No.	Pending at the beginning of the month	Instituted during the month	Disposed	Pending
	NIL	NIL	NIL	NIL



Jivan Kumar Kharka  
District & Sessions Judge  
South Sikkim at Namchi